

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 5159
TO BE ANSWERED ON 24th JULY, 2019

SPICES PARKS

5159. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of existing Spices Parks set up in Tamil Nadu State, location-wise along with the purpose therefor;
- (b) whether any facilities have been provided for local farmers, traders, exporters and other stakeholders for processing from these Spices Parks; and
- (c) if so, the details thereof along with the job opportunities generated from the said Parks?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (c): The Spices Board has established a Spices Park at Kottakudy village in Sivaganga district of Tamil Nadu in an area of 29.43 hectares (72.69 acres) of land allotted by the Government of Tamil Nadu. The objectives of the Spices Park are to set up common infrastructure facilities for cleaning, grading, processing, value addition, storage, packing etc of spices, mainly chilli and turmeric to ensure the quality of spices and thereby better price for the farmers. The Spices Park will help the growers in shortening the supply chain by establishing direct linkage with processors and exporters. It is expected to increase the export of spices and spice products from the State of Tamil Nadu. The infrastructure includes:

- A full line processing facility for chilli with a capacity of 1 ton/hour for cleaning and 0.5 ton per hour for grinding.
- A full line processing facility for turmeric with a capacity of 1 ton/hour for cleaning and 0.5 ton per hour for grinding.
- Steam sterilization unit in batch process with a capacity of 250 kg/hour.
- Warehouse for chilli with 500 MT capacity
- Warehouse for turmeric with 700 MT capacity and
- Weigh bridge (80 tonnes).

The Board has allotted 26 plots measuring 25.57 acres to 21 exporters on 30 years lease to establish their own processing and value addition units. The exporters in the park will source the spices directly from the farmers in the neighbouring regions. The operation of the Spices Park has not yet been commenced due to delay in getting the approval of Directorate of Town and Country Planning, Government of Tamil Nadu. Now the Board got the Park layout approval from the Block Development Officer, Sivaganga on 19/7/2019.

All the Spices Parks established by the Spices Board have been designated as Food Parks by the Union Ministry of Food Processing Industries for availing affordable credit from NABARD and grant from the Ministry of Food Processing Industries by the exporters/entrepreneurs for creation/expansion of spice processing units in the spices parks. The exporters, to whom the plots are allotted, will commence the construction of processing units in the plots allotted to them after the registration of lease deed executed with the Spices Board with the local Registration Department and getting approval for the construction of buildings/ processing units proposed in the allotted plots. It is estimated that about 115000 to 118000 man days of employment will be generated directly and about 50000 man days will be generated indirectly every year once the park becomes fully operational.
